

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL - Nomination of Sri C.Vikram, Senior Civil Judge, Khammam along with others for the Academic Programme No.P-1213 to P-1222 on the subject of **“Court Excellence Enhancement Programme-II”** scheduled to be held from 27.03.2020 to 29.03.2020 at National Judicial Academy, Bhopal - **Relief Arrangements - ORDERS - ISSUED.**

- Read:**
1. Letter No.NJA/Reg/Ac.Prog/2019-20/2778, dated 09.08.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.
 2. Letter No.NJA/Reg(Admn)/CEEP-2/2019-20/5081, dated 17.12.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.
 3. High Court’s letter ROC.No.682/SO/2019, dated 04.02.2020.

ORDER ROC.No.509/2020-B.SPL., DATED: 06 .02.2020

The High Court is pleased to pass the following Orders:

Sri C.Vikram, Senior Civil Judge, Khammam, who is nominated to participate in the Academic Programme No.P-1213 to P-1222 on the subject of **“Court Excellence Enhancement Programme-II”** scheduled to be held from 27.03.2020 to 29.03.2020 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court’s Letter 3rd read above, is hereby directed to handover charge of his post to Secretary, District Legal Services Authority, Khammam and proceed to attend the said Academic Programme at National Judicial Academy, Bhopal, Madhya Pradesh State.

The Secretary, District Legal Services Authority, Khammam, will be in full additional charge of the post of Senior Civil Judge, Khammam during the period of absence of Sri C.Vikram.

On return from the above said Programme, Sri C.Vikram, will take charge of his post from The Secretary, District Legal Services Authority, Khammam.

- NOTE:**
1. The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
 2. **The nominated officer is entitled only for actual journey time.**


REGISTRAR GENERAL 6.2.2020
FAC REGISTRAR (VIGILANCE)

To:

1. The Officers concerned.
2. The Incharge Officers.
3. The Registrar (Administration), National Judicial Academy, Bhopal, Madhya Pradesh State.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Prl. District and Sessions Judge, Khammam.
6. The Senior Civil Judge, Khammam.
7. The Secretary, District Legal Services Authority, Khammam.
8. The District Treasury Officer, Khammam.
9. The Sub Treasury Officer, Khammam.
10. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - B-Section
 - g) Accounts Section
 - h) Computer Section
 - D-Budget Section
 - j) Enquiry Cell,High Court for the State of Telangana at Hyderabad.

+ **Spare**